

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 179 OF 2017

Dated: 16th November, 2018

In the matter of:

Odisha Power Transmission Corporation Limited

.... Appellant(s)

Vs.

Tata Sponge Iron Limited & Anr.

.... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **20.12.2018.**

COURT MASTER